

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 3814/2014

(Arising out of impugned final judgment and order dated 23/07/2013 in FA No. 861/1993 passed by the High Court Of Judicature at Allahabad)

BALRAM

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(with office report)
(For final disposal)

Date : 16/12/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.Y. EQBAL
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s)

Mr. Rajeev Kr. Singh, Adv.
Mr. Yogesh Kumar Sharma, Adv.
Mr. Virag Gupta, Adv.

For Respondent(s)

Mr. Rakesh Uttamchandra Upadhyay, Adv.
Mr. Amar Deep Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter on 17th December, 2014.

(Sukhbir Paul Kaur)
Court Master

(Indu Pokhriyal)
Court Master